

1	2	3
29.	Uttarakhand	231
30.	West Bengal	52686
TOTAL:		461887

#### Construction by CPWD causing inconvenience

†1462. SHRI RAJNITI PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a compound wall was erected in Sector 1, R.K. Puram by Central Public Works Department (CPWD) a few days back;

(b) if so, whether it is also a fact that during the construction of the compound wall service road and service lane were closed due to which residents of the area had objected initially;

(c) whether it is also a fact that this is causing untold difficulties to residents of the area; and

(d) if so, whether Government would consider reopening of the service road/ service lane?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. The compound wall was constructed from Quarters No. 1 to 20 upto Quarter No.93, Sector-I, R.K. Puram, New Delhi.

(b) No, Sir. No service road/service lane was closed and construction of compound wall was not objected to by anybody including the Residents Welfare Association (RWA). Rather RWA had welcomed construction of compound wall.

(c) and (d) No, Sir. The service road and lane is approachable through the 5 numbers of gates provided there.

#### Financial incentives for reform of municipalities

1463. SHRI PRABHAT JHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has helped to introduce municipal reforms in the States by offering conditional financial incentives;

(b) if so, the details thereof;

(c) the number and details of States where such reforms were introduced and the results thereof; and

(d) how much assistance has been provided till date under such programme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Jawaharlal Nehru National Urban Renewal Mission (JNNURM) incorporating Urban Infrastructure and Governance (UIG) has been launched on 3rd December, 2005 to implement